

amounted to Rs. 4.2 crores. Exports during last two years have been Rs. 8.61 crores in 1968-69 and Rs. 8.59 crores in 1969-70.

(b) and (c). Metal Scrap Trade Corporation, besides being a canalise exporter, is an agency to :

- (i) procure, purchase, process, convert, market and import ferrous scrap;
- (ii) promote and develop measures for increased and improved collection of scrap within the country ;
- (iii) regulate and ensure supplies to domestic users on agreed terms.

The Corporation has been doing very useful work in the matters entrusted to them. There is no proposal to wind it up or to absorb it in any other Corporation.

#### Clearance of Scrap Items for Export

4777. SHRI GAJRAJ SINGH RAO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the items cleared for export out of the scrap items allowed for export and the dates on which they were cleared ;

(b) whether despite the complaint and plea of scrap trade No. 2A and 2 Sheet Cuttings and Punchings have still not been cleared for export ;

(c) if so, reasons therefor ; and

(d) if such clearance is due to domestic demand, the names of the domestic users of No. 2A and 2 Sheet Cuttings and Punchings and the quantities of these grades they used during April/September, 1970 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) to

(c). Following categories of ferrous scrap were cleared on dates shown against each :—

C. I. Boring	}	31.8.1970
Mill Scale Scrap		
Detinned Scrap		
Silicon Sheet Cuttings		
No. 3 Bundle Sheet Cuttings—		17.9.1970
No. 2 Bundle Sheet Cuttings	}	3.11.1970
10,000 M. T.		
No. 2A Bundle Sheet Cuttings		
14,750 M. T.		

The question of clearance for export of No. 2 and No. 2A Sheet cuttings, in addition to the quantities already cleared, is under consideration in consultation with concerned departments.

(d) Market purchases by domestic users are not known. According to the records of Metal Scrap Trade Corporation, who arranged supplies against protocol allocation effective till 30.6.1970, no indents were placed by Furnace Owners for No. 2 Bundles. After the expiry of protocol on 30.6.70, no record of utilisation of scrap by domestic users is maintained by MSTC.

#### Purchase of Iron-ore from Mine-owners by M. M. T. C.

4778. SHRI BABURAO PATEL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of mine-owners in the Bellary-Hospet sector from whom the Minerals and Metals Trading Corporation purchases iron-ore, with annual quantity and value of the ore purchased, the total quantity and value of iron-ore exported annually;

(b) the criteria that guide the M. M. T. C. in the purchase of iron-ore ;

(c) whether the M. M. T. C. has shown discrimination in favouring certain mine-owners and neglecting others and, if so, the reasons therefor ;

(d) whether those mine-owners who have been discriminated against have complained to Government and, if so, the nature of complaints ; and

(e) the steps taken to redress their grievances and, if no action has been taken in the matter, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Names of the mineowners in the Bellary-Hospet sector from whom MMTC purchase Iron ore with the annual quantity and value of the ore purchased from these mine-owners during 1968-69, 69-70 and 70-71 (upto Oct. 70) and the total quantity and value of iron ore exported by MMTC during the above period is given in the statement laid on the Table of the House. [*Placed in Library. See No. LT-4586/70*]

(b) MMTC makes purchases of iron ore in conformity with the specifications of the ore required by the overseas buyers and matching with the sales commitments of the Corporation.

(c) No, Sir.

(d) and (e). Does not arise.

**Disposal of Accumulated Stocks of Cashew Kernel**

4779. SHRI DEVINDER SINGH GARCHA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the cashew trade is concerned over the accumulated stocks of about two and a half lakh cases of kernels lying unsold with the units in Quilon ; and

(b) if so, what steps Government propose to take to dispose of such a huge stock in the foreign markets ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes, Sir.

(b) The matter is under consideration.

**Manufacture of Computers by Bharat Electronics**

4780. SHRI BABURAO PATEL : Will the PRIME MINISTER be pleased to state :

(a) the annual value and quantity of electronic hardware imported by the International Computers Ltd. during the last three years for the manufacture of computers by the Bharat Electronics Ltd ;

(b) whether the computers have been sold or rented out in advance of manufacture and the parties are pressing for delivery and, if so, the total amount of sales so far ; and

(c) when the computers will be delivered, the price or rent of each computer ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) M/s. International Computers and Tabulators (Private) Ltd. are licensed to manufacture 56 computers over a period of 4 years. They were issued the first import licence of the value of Rs. 59,85,000 in January 1970, for import of raw materials and components for the production of 7 Computers Systems. The electronic portion of these Computers will be manufactured by the Bharat Electronics Ltd.

(b) and (c). Government have no information in this regard.

**Explosion of a Crude Bomb at the residence of Dr. T. S. Gulrajani in the Campus of I.V.R.I.**

4781. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there was an explosion of a crude bomb before the midnight of October 9/10 on the verandah steps of the backyard of the residence of Dr. T.S. Gulrajani, Head of the Biological Products Division,